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PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc. of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

MINISTRY OF DEFENCE

No. 898, dated 13th May 1959.—Shri A. B. Ramachandran, a perm. Grade I Officer of the C.S.S., Under Secy., Min. of Def., is granted earned leave for 75 days w.e.f. 4th May 1959.

No. 899, dated 13th May 1959.—Shri J. S. Chugh, a perm. Grade IV and offg. Grade III Officer of the C.S.S., Section Officer, Min. of Def., was granted further extension of earned leave for 7 days w.e.f. 3rd May 1959, with permission to suffix to his leave Sunday the 10th May 1959.

On return from leave Shri Chugh resumed the apptt. of Section Officer, Min. of Def. w.e.f. 11th May 1959.

No. 900, dated 7th May 1959.—On return from leave Shri T. G. Samtani, a perm. Grade IV and offg. Grade III Officer of the C.S.S., Section Officer, Min. of Def. reverted as Asstt. w.e.f. 2nd May 1959.

MAN SINGH, Under Secy.

RESEARCH AND DEVELOPMENT ORGANISATION

No. 901, dated 12th May 1959.—The President is pleased to make the following appointment:—

On transfer from Directorate General of Civil Aviation Shri K. S. Chandrashekarani to be tempy. Inspecting Officer in the Directorate of Technical Development and Production (Air) on probn. for a period of 2 years w.e.f. 24th Apl. 1959 until further orders.

No. 902, dated 6th May, 1959.—On transfer from the Naval Physical Laboratory, Cochin, Dr. S. S. Srivastava, perm. Principal Scientific Officer, is appointed in the same capacity in the Defence Research & Development Organisation, 1st May 1959 (F.N.).

(The period from 24th Apl. 1959 to 30th Apl. 1959 spent as joining time).

No. 903, dated 6th May 1959.—On transfer to the Defence Research & Development Organisation, New Delhi, Dr. S. S. Srivastava, perm. Principal Scientific Officer, relinquished the appointment of Officer-in-Charge (Naval Physical Laboratory, Cochin, 23rd Apl. 1959 (A.N.).

Defence Science Service

No. 904, dated 14th May 1959.—The President is pleased to make the following appointments:—

Shri V. Narayana Rao, perm. Senior Scientific Officer, Grade I, Naval Physical Laboratory, Cochin, to be offg. Principal Scientific Officer (Officer-in-Charge) in that Laboratory, till further orders, 23rd Apl. 1959 (A.N.).

Shri Krishnaji to be tempy. Assistant Professor (Electronics), Institute of Armament Studies, Kirkee, for a period of one year, 20th Apl. 1959.

On successful completion of the probationary period of two years on 1st July 1958, Shri Debabrata Ray to be perm. Junior Scientific Officer, 2nd July 1956.

On successful completion of the probationary period of two years on 20th Aug. 1958, Shri A. Nagarajnam to be perm. Junior Scientific Officer, 21st Aug. 1956.

On successful completion of the probationary period of two years on 29th Aug. 1958, Dr. S. P. Aggarwal to be perm. Junior Scientific Officer, 30th Aug. 1956.

On successful completion of the probationary period of two years on 9th Nov. 1958, Shri S. B. Sarkar to be perm. Junior Scientific Officer, 10th Nov. 1956.

On successful completion of the probationary period of two years on 14th Feb. 1959, Dr. D. Srinivasan to be perm. Junior Scientific Officer, 15th Feb. 1957.

On successful completion of the probationary period of two years on 14th Feb. 1959, Dr. D. Srinivasan to be perm. Junior Scientific Officer, 29th Mar. 1957.

On successful completion of the probationary period Shri V. R. Sinha to be perm. Senior Scientific Officer Grade I, 12th Aug. 1957.

SEWA SINGH, Under Secy.

INDIAN ORDNANCE FACTORY'S SERVICE

No. 905, dated 13th May 1959.—The President is pleased to make the following appointment:—

Shri C. S. Gourisankaran, offg. Sr. A. W. M. (Permt. A. W. M.), as offg. W. M. until further orders, 18th Apl. 1959.

K. RAJAGOPALAN, Under Secy.

NATIONAL CADET CORPS

No. 906, dated 13th May 1959.—The following are granted commissions:—

SENIOR DIVISION (ARMY WING)

To be 2/Lts.

Bombay

Dattatreya Dhondopant BANDISTE (NCC/798), 27th July 1958.

West Bengal

Dilip Kumar KAR (NCC/3000), Dipak GUHA (NCC/3007), 2nd Nov. 1958.

JUNIOR DIVISION (NAVAL WING)

To be Third Officers

Andhra Pradesh

Yctirajam Raghavananda SURI (NCCJN/9536), 3rd Aug. 1956.

VELIVELA BHIMARAO (NCCJN/9537), 15th Mar. 1957.

GIRLS DIVISION (JUNIOR WING)

To be Third Officers

Andhra Pradesh

Miss Seelam Rose VANALATHA (NCCJ/GD/353), 16th June 1957.

Mrs Hymavati SADHU (NCCJ/GD/354), 9th Nov. 1957.

Delhi

Miss Uma SEKIIRI (NCCJ/GD/355), 6th July 1958.

West Bengal

Miss Chaya BANERJEE (NCCJ/GD/356), 1st Apl. 1959.

No. 907, date 13th May 1959.—The following promotions are made:—

SENIOR DIVISION (ARMY WING)

2/Lt. to be Lts.

Bihar

U. P. Srivastava (NCC/297), N. Prasad (NCC/298), S. P. Singh (NCC/300), 5th Sep. 1958.

SENIOR DIVISION (AIR WING)

To be Flt. Lt.

Bombay

K. V. Katty (NCC/605), 12th Aug. 1958.

To be Flg. Offr.

Orissa

C. V. N. Das (NCC/2137), 14th Aug. 1958.

JUNIOR DIVISION (ARMY WING)

Third Officer to be Second Officer

Uttar Pradesh

K. C. Tewari (NCCJ/12177), 7th Feb. 1957.

No. 908, dated 13th May 1959.—The following officer has been permitted to resign his N.C.C. Commission w.e.f. 23rd Apl. 1959. The period shown in bracket against the name of the officer shall not be counted for the purposes of seniority or promotion or other benefits in the National Cadet Corps:—

SENIOR DIVISION (ARMY WING)

Bombay

Capt. F. Fernandes (NCC/535)—(20th June 1958 to 22nd Apl. 1959).

No. 909, dated 8th May 1959.—The following officers are discharged from the National Cadet Corps w.e.f. 28th Jan. 1959. The period shown in brackets against the names of the officers shall not be counted for the purposes of seniority or promotion or other benefits in the N.C.C.:—

SENIOR DIVISION (ARMY WING)

Punjab

2/Lt. M. S. Dhillon (NCC/1522), (29th Apl. 1957 to 27th Jan. 1959).

2/Lt. N. K. Chauhan (NCC/1519), (15th June 1957 to 27th Jan. 1959).

Lt. Pritam Singh (NCC/1477), (15th Sep. 1957 to 27th Jan. 1959).

Capt. S. S. Ghalutra (NCC/1427), (7th Oct. 1957 to 27th Jan. 1959).

No. 910, dated 13th May 1959.—The following officer is discharged from the National Cadet Corps w.e.f. 23rd Apl. 1959. The period shown in bracket against the name of the officer shall not be counted for the purposes of seniority or promotion or other benefits in the N.C.C.:—

SENIOR DIVISION (ARMY WING)

Andhra Pradesh

2/Lt. K. S. Rajaram Mohan Roy (NCC/2062), (24th Apl. 1958 to 22nd Apl. 1959).

No. 911, dated 14th May, 1959.—The following officer is discharged from the National Cadet Corps w.e.f. 20th Feb. 1959, under Rule 28 (2) (f) of N.C.C. Act and Rules. The period shown in brackets against the name of the officer shall not be counted for the purposes of seniority or promotion or any other benefits in the N.C.C. under Rule 26 (4b) of N.C.C. Act & Rules:—

JUNIOR DIVISION (NAVAL WING)

Punjab

Third Officer Albel Singh GREWAL (NCCJN/7365), (19th Nov. 1958 to 19th Feb. 1959).

M. M. SEN, Dy. Secy.

SCHOOL OF FOREIGN LANGUAGES

No. 912, dated 6th May 1959.—The undermentioned officer is granted leave:—

Shri D. D. Sharma, perm. O.S., earned leave for 61 days, 17th Mar. 1959.

B. R. ARORA, Asstt. C.A.O.

(ARMY BRANCH)

No. 913, dated 8th May 1959.—The following appointments are made:—

COMDS. & STAFF

To be Comdrs. an Inf. Bde.

Lt.-Col. (A/Brig.) D. K. Palit (IC-326), Vr. C., 9 G. R., 2nd Mar. 1959.

ARMY HEADQUARTERS

To be Brig. 'Q' (Operations & Plans)

Col. (A/Brig.) M. M. Badshah (IC-168), 15th Apl. 1959.

S. DEVANATH, Dy. Secy.

No. 914, dated 12th May, 1959.—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned emergency commissioned officer to be Capt. w.e.f. 31st July 1957, with seniority for pay and promotion under A.I. 371/46 as indicated against his name and relinquishes his emergency commission:—

Govind Dhondu PIMPLE (IEC 13351 now IC 9580), Infy., with seniority as Lt. from 28th Apl. 1946, and as Capt. w.e.f. 28th Apl. 1952 but for purposes of pay only w.e.f. 28th Apl. 1941 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 2362, dated 4th Dec. 1957, published in the Gazette of 14th Dec. 1957, in so far as it relates to this officer).

The undermentioned emergency/commissioned officers to be Capt. w.e.f. 9th Sep. 1958 with seniority for pay and promotion under A.I. 374/46 read with Govt. of India letter No. 6(5)/57/D (AG-II), dated 9th Sep. 1958 as indicated against their names and relinquish their emergency/commissions:—

CHANAN SINGH (IEC 7522 now IC 10311) A.O.C., with seniority as 2/Lt. from 25th July 1943, as Lt. from 25th Jan. 1945 and as Capt. from 25th July 1949.

CHARANJIT SINGH (IEC 9402 now IC 11353) A.S.C., with seniority as 2/Lt. from 19th Sep. 1943, as Lt. from 19th Mar. 1945 and as Capt. from 19th Sep. 1949.

INDARJIT SINGH (IEC 9212 now IC 11400) Infy., with seniority as 2/Lt. from 3rd May 1944, as Lt. from 3rd Nov. 1945 and as Capt. from 3rd May 1950, but for purposes of pay only from 18th Aug. 1944.

LAKSHMAN PRASAD (IEC 4256 now IC 11403) Infy., with seniority as 2/Lt. from 10th Aug. 1942, as Lt. from 10th Feb. 1944 and as Capt. from 10th Aug. 1948.

IQBAL SINGH (IEC 6805 now IC 11407) Infy., with seniority as 2/Lt. from 14th Mar. 1943, as Lt. from 14th Sep. 1941 and as Capt. from 14th Mar. 1949.

The undermentioned short service regular commissioned officers to be Capt. w.e.f. 9th Sep. 1958 with seniority for pay and promotion under A.I. 374/46 read with Govt. of India letter No. 6(5)/57/D (AG-II), dated 9th Sep. 1958 as indicated against their names and relinquish their short service regular commissions:—

Gian Singh GURUNG (SS 11815 now IC 11406) A.S.C., with seniority as 2/Lt. from 19th Nov. 1944, as Lt. from 19th May 1946 and as Capt. from 19th Nov. 1950.

Mawary Laxmanrao KUNTHE (SS 14673 now IC 11411) Infy., with seniority as Lt. from 16th June 1948 and as Capt. from 16th June 1954, but for purposes of pay only from 16th June 1946 under A.I. 222/48.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 1st Dec. 1958 with seniority for pay and promotion under A.I. 374/46 as indicated against his name and relinquishes his short service regular commission:—

Rajinder Singh NAGE (SS 10130 now IC 11408) Infy., with seniority as 2/Lt. from 11th Mar. 1945, as Lt. from 11th Sep. 1946 and as Capt. from 11th Mar. 1951.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 17th Feb. 1959 with seniority for pay and promotion under A.I. 374/46 read with Govt. of India letter No. 6(5)/57/D (AG-II), dated 9th Sep. 1958 as indicated against his name and relinquishes his short service regular commission:—

RATNAVELU (SS 14479 now IC 10925) E.M.E., with seniority as 2/Lt. from 8th Jan. 1948, as Lt. from 5th Jan. 1950 and as Capt. from 8th Jan. 1954.

The undermentioned temporary commissioned officer to be Capt. w.e.f. 31st July 1957, with seniority for pay and promotion under A.I. 9/8/50 as indicated against his name and relinquishes his temporary commission:—

PIJUSH CHOWDHURY (TC 30713 now IC 9745), Infy., with seniority as 2/Lt. from 9th Feb. 1951, as Lt. from 9th Feb. 1953 and as Capt. from 9th Feb. 1957.

(M. of D. Notn. No. 2115, dated 21st Dec. 1957, so far as it relates to this officer, is hereby cancelled).

The undermentioned temporary commissioned officers to be Capts. w.e.f. 9th Sep. 1958 with seniority for pay and promotion under A.I. 9/8/50 read with Govt. of India letter No. 6(5)/57/D (AG-II), dated 9th Sep. 1958 as indicated against their names and relinquish their temporary commissions:—

THIRUVENGUDAM CHANDRAN (TC 30607 now IC 10908), Engineers, with seniority as 2/Lt. from 27th Dec. 1950, as Lt. from 27th Dec. 1952 and as Capt. from 27th Dec. 1956.

Kartar Singh LOYAL (TC 30519 now IC 11410) Sigs., with seniority as 2/Lt. from 19th Nov. 1950, as Lt. from 19th Nov. 1952 and as Capt. from 19th Nov. 1956.

REGULAR ARMY

Permanent Regular Commission (Special List)

The undermentioned J.C.Os. are appointed to permanent regular commissions in the Special List of Quartermasters w.e.f. 5th Feb. 1959 in the rank of Lt. under A.I. 24/59.

Sub. Kavasseri Krishnaier VENKITESWARAN (32121 IC now SL 322), with seniority from 5th Feb. 1957 for purposes of pay only under A.I. 222/48.

Sub. JOGINDAR SINGH (JC 13589 now SL 334), with seniority from 5th Feb. 1957 for purposes of pay only under A.I. 222/48.

MAHIDHAR, Under Secy.

No. 915, dated 9th May, 1959.—The President is pleased to make following appointments:—

MILITARY ENGINEER SERVICES

Tempy. ASW to be offg. SW until further orders

Shri K. Gopalan, 2nd Feb. 1959.

Tempy. Asstt. Surveyor of Works to be quasi perm. Asstt. Surveyor of Works

Shri L. C. N. Joseph, 1st July 1956.

Tempy. Asstt. Executive Engineer to be quasi-permt. Asstt.

Executive Engineer

Shri P. C. Jain, 1st July 1957.

BRIJ RAJ BAIHADUR, Under Secy.

No. 916, dated 13th May, 1959.—The following appointments are made:—

TERRITORIAL ARMY

Territorial Commissions

To be 2/Lts. (on probn.)

Balbir Singh AHLUWALIA (TA 40691), Infy., 5th June 1958.

Sansar Singh NEPALI (TA 40693), Infy., 9th June 1958.

M. M. SEN, Dy. Secy.

No. 917, dated 14th May, 1959.—The undermentioned officer who was granted Short Service Regular Commission for a period of three years w.e.f. 9th Apl. 1956 *vide* Gazette Notn. No. 876/56 is granted extension of one year from 9th Apl. 1959 or for so long as his service is required, whichever is earlier:—

REGULAR ARMY

*Army Dental Corps**Short Service Regular Commission*

Lt. B. S. KAPADIA (DS-11060).

MAHIDHAR, Under Secy.

No. 918, dated 11th May, 1959.—The undermentioned officer is granted additional tenure in the rank of Administrative Col. as shown against his name:—

REGULAR ARMY

ARMY MEDICAL CORPS

Permanent Regular Commission

Col. M. Singh (MR-131), upto 12th July 1961.

K. C. JAIN, Dy. Secy.

No. 919, dated 8th May, 1959.—The following appointment is made:—

REGULAR ARMY

The undermentioned retired regular officer has been re-employed in the subs. rank of Capt. for a period of 3 years w.e.f. 24th Nov. 1958 under A.I. 6/8/57 with seniority for increments of pay as indicated against his name:—

Bhag Singh (IC 2228) Armd. Corps with seniority as 2/Lt. from 19th Apl. 1948.

MAHIDHAR, Under Secy.

No. 920, dated 14th May, 1959.—The undermentioned ex-JCO is re-employed as EARO on active list:—

REGULAR ARMY

Recruiting Staff

No. 216 Jem. Hardeo Singh, Skinner's Hourse, 7th Apl. 1959.

B. P. SRIVASTAVA, Under Secy.

No. 921, dated 9th May, 1959.—The undermentioned officers on probn. are confirmed:—

REGULAR ARMY

Permanent Regular Commissions (Special List)

Lt. Nadhan Singh PHULL (SL 255), A.M.C., 10th Feb. 1958.

Lt. KEHAR SINGH (SL 269), Sigs., 24th Feb. 1958.

REGULAR ARMY

ARMY MEDICAL CORPS

Permanent Regular Commissions

Capt. B. Rautray (MR-949) and Capt. K. S. Solanki (MR-956), 21st Dec. 1956.

Capt. H. G. Majilva (MR-924) and Capt. M. V. Asolkar (MR-931), 7th Jan. 1957.

No. 922, dated 13th May, 1959.—The following promotion are made under A.I. 7/8/57 and Govt. of India, M. of D. letter No. F. 16(5)/57/D (GS II), dated 31st Dec. 1958:—

REGULAR ARMY

*Regular Commission**Cpts. to be Majs.*

B. L. Tancja (IC 7222), A.O.C., 25th Oct. 1955, but for purpose of pay and allowances from 4th Nov. 1958.

J. M. Sondker (IC 6981), Infy., 9th Sep. 1956, but for the purpose of pay and allowances from 6th May 1958.

Samudra Singh (IC 7278), Infy., 5th Feb. 1957, but for the purpose of Pay and allowances from 6th May 1958.

Harchand Singh (IC 8061), Sigs., 15th Apl. 1957, but with seniority from 22nd Apl. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Gurdhian Singh (IC 8311), A.S.C., 28th May 1957, but with seniority from 15th May 1954 and for the purpose of pay and allowances from 4th Nov. 1958.

J. S. Hundal (IC 8704), A.O.C., 31st July 1957, but with seniority from 25th Oct. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Sardar Singh (IC 9278), Infy., 31st July 1957, but with seniority from 15th June 1954 and for the purpose of pay and allowances from 4th Nov. 1958.

C.B.L. Saxena (IC 9279), Infy., 31st July 1957, but with seniority from 11th Jan. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Todar Singh (IC 9288), Infy., 31st July 1957, but with seniority from 26th Apl. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

G. S. Dhaliwal (IC 9524), Infy., 31st July 1957, but with seniority from 5th Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

B. N. Mitra (IC 9458), Infy., 31st July 1957, but with seniority from 9th Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

N. K. Anklesaria (IC 9292), Infy., 31st July 1957, but with seniority from 23rd Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

S. N. Dhawan (IC 9293), Infy., 31st July 1957, but with seniority from 13th Sep. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Siri Chand Ram (IC 9790), Infy., 31st July 1957, but with seniority from 1st Oct. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

J. S. Mankotia (IC 8870), Infy., 31st July 1957, but with seniority from 20th Dec. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

H. C. Kar (IC 9410), Infy., 31st July 1957, but with seniority from 19th Sep. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

J. Abraham (IC 8750), A.S.C., 31st July 1957, but with seniority from 11th Jan. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

C. N. Madiah (IC 9714), Infy., 31st July 1957, but with seniority from 2nd May 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

H. W. J. Fitzgerald (IC 9474), Infy., 31st July 1957, but with seniority from 9th Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

V. N. Limaye (IC 9589), Infy., 31st July 1957, but with seniority from 27th Oct. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Y. S. Rathaur (IC 9734), Infy., 31st July 1957, but with seniority from 27th Oct. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

T. N. Anand (IC 9610), A.S.C., 19th Nov. 1956, but with seniority from 28th Nov. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Kalyan Dass (IC 8987), A.S.C., 31st July 1957, but with seniority from 28th Jan. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

C. Krishnan Kutty (IC 8718), A.S.C., 31st July 1957, but with seniority from 30th May 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Ram Bihari Lal (IC 8956), Artillery, 31st July 1957, but with seniority from 19th Sep. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Ajit Singh (IC 8967), A.S.C., 31st July 1957, but with seniority from 24th Oct. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

S. C. Suri (IC 8883), Infy., 31st July 1957, but with seniority from 27th Oct. 1954 and for the purpose of pay and allowances from 4th Nov. 1958.

J. R. Daniel (IC 9248), Infy., 31st July 1957, but with seniority from 12th Apl. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Baldev Singh (IC 9229), Infy., 31st July 1957, but with seniority from 4th Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

S. S. Kang (IC 9051), Infy., 31st July 1957, but with seniority from 16th Aug. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

A. S. Ghate (IC 8831), Infy., 31st July 1957, but with seniority from 8th Nov. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

Balbir Chander (IC 9296), Infy., 31st July 1957, but with seniority from 13th Apl. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Tilok Singh (IC 9528), Infy., 31st July 1957, but with seniority from 13th June 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

K. A. Patwardhan (IC 9906), Infy., 31st July 1957, but with seniority from 19th Sep. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

F. J. Ignatius (IC 9450), Infy., 31st July 1957, but with seniority from 26th Mar. 1957 and for the purpose of pay and allowances from 4th Nov. 1958.

Naranjan Singh (IC 8389), Infy., 11th June 1957, but with seniority from 21st May 1957 and for the purpose of pay and allowances from 4th Nov. 1958.

Gurbachan Singh (IC 9425), Infy., 31st July 1957, but with seniority from 9th May 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

S. L. Khanna (IC 9406), Infy., 31st July 1957, but with seniority from 6th June 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

R. C. S. Gusain (IC 9220), Infy., 31st July 1957, but with seniority from 25th July 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

M. A. D'Lima (IC 9211), Infy., 31st July 1957, but with seniority from 25th July 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

K. K. S. Ahluwalia (IC 9449), Infy., 31st July 1957, but with seniority from 8th Aug. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

S. A. Milton (IC 8004), Infy., 5th Oct. 1956, but with seniority from 1st Sep. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Rameshwar Singh (IC 9212), Infy., 31st July 1957, but with seniority from 5th Sep. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Y. M. Shinde (IC 8855), Infy., 31st July 1957, but with seniority from 30th Nov. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

Harbans Singh (IC 9028), Infy., 31st July 1957, but with seniority from 11th Apl. 1957 and for the purpose of pay and allowances from 4th Nov. 1958.

Lachhman Singh (IC 9428), Infy., 31st July 1957, but with seniority from 15th May 1957, and for the purpose of pay and allowances from 4th Nov. 1958.

Karam Singh (IC 7985), A.O.C., 16th Oct. 1957, but for purpose of pay and allowances from 6th May 1958.

K. P. Srivastava (IC 8005), A.O.C., 7th Jan. 1958, but for the purpose of pay and allowances from 4th Nov. 1958.

No. 923, dated 12th May 1959.—The following promotions are made under A.I. 9/S/57 and the Govt. of India, M. of D. letter No. 58672/GS/MT 20/3832-B/D (GS II), dated 31st Dec. 1958:—

REGULAR ARMY

Regular Commissions

Cpts. to be Majs.

V. G. Jagade (IC 10295), A.E.C., 31st July 1957, but with seniority from 25th Oct. 1955 and for the purpose of pay and allowances from 4th Nov. 1958.

I. C. Joshi (IC 10324), A.E.C., 31st July 1957, but with seniority from 4th Dec. 1956 and for the purpose of pay and allowances from 4th Nov. 1958.

No. 924, dated 12th May 1959.—The following promotions are made:—

REGULAR ARMY

Regular Commissions

Cpts. to be Majs.

Jit Singh (IC 10669), Infy., 2nd Apl. 1958.

S. N. Banerjee (IC 1260), Sigs., 8th Sep. 1958.

B. N. Varma (IC 2799), Infy., 4th Nov. 1958.

P. P. Jude (IC 5820), O. P. Bakshi (IC 3225) and Balbir Singh (IC 3224), Sigs., 4th Nov. 1958.

Gurpartap Singh (IC 3530), Balwant Singh (IC 1650), Padam Bahadur Singh (IC 5673), Infy., 4th Nov. 1958.

M. N. Narayan (IC 4738) and K. L. Sharma (IC 3141), A.S.C., 4th Nov. 1958.

Randhir Singh (IC 3952), A.O.C., 4th Nov. 1958.

Ajmer Singh (IC 7001), Infy., 24th Mar. 1959.

REGULAR ARMY

ARMY MEDICAL CORPS

Permanent Regular Commissions

Cpts. to be Majs.

C. M. Viswanathan (MR-758), 10th May 1958.

M. L. Behal (MR-784), 26th Mar. 1959.

MAHIDHAR, Under Secy.

No. 925, dated 9th May 1959.—The following promotions are made:—

REGULAR ARMY

Infantry.

The Kumaon R.

To be Jemdrs.

CHM Keshav Singh (No. 2940160 now JC-9023), 16th Aug. 1958.

Hav. Mahendra Singh (No. 4137983 now JC-9024), 19th Feb. 1959.

Hav. Siri Ram (No. 4138900 now JC-8989), 30th Jan. 1959.

Hav./Clk. to be Jemdr. (Clerk)

Jiwa Nand Pande (No. 4137802 now JC-8990), 9th Mar. 1959.

I GR

Hav./Clk. to be Jemdr. (Clerk)

Parmeshawar Singh Rana (No. 5030071 now JC-9019), 12th Sep. 1958.

*The Dogra R.**Jemdr. to be Subdr.*

Sohan Singh (JC-2162), 2nd Dec. 1958.

B.Q.M.H. to be Jemdr.

Balwan Singh (No. 3938465 now JC-9022), 15th Mar. 1959.

*The Sikh R.**Havs. to be Jemdrs.*

Gopal Singh (No. 3331850 now JC-9020), 12th Dec. 1958.

Shamsher Singh (No. 3333516 now JC-9021), 16th Feb. 1959.

*The Raj Rif.**To be Jemdrs.*

CHM Anokhe Singh (No. 2836578 now JC-9017), 2nd Oct. 1958.

Hav. Bachan Singh (No. 2831432 now JC-9018), 31st Dec. 1958.

*The Assam R.**Hav./Clk. to be Jemdr. (Clerk)*

Baber Jung Thapa (No. 4330082 now JC-9025), 26th Dec. 1958.

*The Maratha LI**Hav. to be Jemdr.*

Shankar Yadav (No. 2733559 now JC-9016), 19th Mar. 1959.

*Corps of Engineers**Madras Engineer Group.**Havs. to be Jemdrs.*

Kasaragod Ashwatha (No. 1316559 now JC-9026), Muni-swamy (No. 1316440 now JC-9027), Perumal Murugan Muni-sami (No. 1316275 now JC-9028) and Selvanathan (No. 1317323 now JC-9029), 16th Feb. 1959.

*Special List**Corps of Engineers**Madras Engineer Group**To be Jemdr. (Religious Teacher)*

Venkatcsh Muniswami (No. 355 now JC-9030), 6th Dec. 1958.

*The Madras R.**To be Jemdr. (Religious Teacher)*

R. Rajagopala Sastri (No. 222 now JC-9031), 27th Feb. 1959.

*The Grenadiers**To be Jemdr. (Religious Teacher)*

Tara Datt Shastri (No. 56 now JC-9032), 28th Jan. 1959.

*The Guards**To be Jemdr. (Religious Teacher)*

Pandit Gokal Chand Sharma (No. 1053 now JC-8930), 12th Feb. 1959.

*The Dogra R.**To be Jemdr. (Religious Teacher)*

Bam Dev (No. 109 now JC-8931), 22nd Sep. 1958.

*The Bihar R.**To be Jemdr. (Religious Teacher)*

Jag Narain Shastri (No. 178 now JC-8932), 15th Jan. 1959.

*J. & K.**To be Jemdr. (Religious Teacher)*

Ram Datt Sharma (No. 23339 now JC-8933), 11th Dec. 1958.

B. P. SRIVASTAVA, Under Secy.

No. 926, dated 11th May 1959.—The following promotions are made:—

REGULAR ARMY

ASC (MT)

Havs. to be Jemdrs.

Shiv Shankar (6570716 now JC-9033), Mangalore Padma-nabha BHAT (6571273 now JC-9034), Mange Ram (6571810 now JC-9035) and Sis Ram (6567484 now JC-9036), 1st Mar. 1958.

Pd. Actg. Subdr. to be Subdr.

19120-JC Charanji Lal, 31st Mar. 1958.

S. R. GURUSWAMY, Under Secy.

No. 927, dated 9th May 1959.—The following promotion is made:—

ARMY MEDICAL CORPS

To be Jemdr. Dispenser

6791320 Hav. Disp Velayudhan PARAMU (JC-9042), 14th Mar. 1959.

MAHIDHAR, Under Secy.

No. 928, dated 12th May 1959.—The undermentioned officer is permitted to relinquish the appointment of tempy. Civilian Admin. Officer Grade II and to revert to his sub. appointment of Supdt. Clerical:—

MILITARY ENGINEER SERVICES

Shri R. Mudaliar, 30th Mar. 1959 (A.N.).

K. V. RAMANAMURTHI, Under Secy.

No. 929, dated 18th May 1959.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

G.S. Branch

Shri O. B. L. Bhatnagar, perm. O.S., privilege leave for one month and 4 days, 27th Apl. 1959.

A.G.'s Branch

Shri K. N. Bhanot, perm. Supdt./Offg. O.S., earned leave for 34 days, 11th May 1959.

M.G.O. Branch.

Shri S. RAMACHANDRAN, perm. O.S., offg. CSO II, 33 days earned leave, 5th May 1959.

Shri Sant Lal Jain, perm. Supdt., tempy. O.S., 34 days earned leave, 30th Mar. 1959.

B. D. NANGPAL, Asstt. C.A.O.

No. 930, dated 12th May 1959.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

Q.M.G.'s Branch

Shri Gurmukh Singh Chadha, perm. C.S.O. Grade II, 14 days' earned leave, 26th Mar. 1959.

E-in-C's Branch

With ref. to M. of D. Notn. No. 496, dated 28th Feb. 1959, published in the Gazette of India, dated 14th Mar. 1959, Shri Paras Ram Verma, tempy. C.A.O. Grade I, extension of 1 month and 4 days' privilege leave, 8th Mar. 1959.

Shri Anant Dinkar Tamhankar, tempy. A.S.W., 34 days' earned leave, 27th Apl. 1959.

MINISTRY OF DEFENCE LIBRARY

Shri S. L. Tandon, perm. Librarian, privilege leave for 3 months, 18th Apl. 1959.

B. R. ARORA, Asstt. C.A.O.

No. 931, dated 8th May 1959.—*Corrigendum.*—In M. of D. Notn. No. 637, dated 20th Mar. 1959, published in Gazette of India, dated 4th Apl. 1959 relating to Shri Manohar Lal, for '12th Dec. 1959' read '12th Dec. 1958'.

B. S. NANGPAL, Asstt. C.A.O.

No. 952, dated 12th May 1959.—*Corrigenda.*—(i) In M. of D. Notn. No. 1522, dated 2nd Aug. 1958 published in the Gazette of India dated 16th Aug. 1958, under the heading "Regular Army—Army Dental Corps (Permanent Regular Commission) Lt. to be Capt. (on probn.)", against the name of S. N. Puri B.Ds. (Bom.) DR-10057, for "2nd Oct. 1955" substitute "29 June 1955".

(ii) In M. of D. Notn. No. 1999, dated 17th Oct. 1958, published in the Gazette of 1st Nov. 1958, under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission) to be Lt. (on probn.)" against the name of Ramesh Chander AHUJA, M.B., B.S., (MS-6320), after 30th Aug. 1958 add "with seniority for pay and promotion from 1st Mar. 1958 (includes 6 months antedate for house appointment which will not count for gratuity)".

MAHIDHAR, Under Secy.

(NAVY BRANCH)

No. 953, dated 13th May 1959.—The undermentioned is appointed to Electrical Branch, under N.I. 41/50, as modified by Govt. of India letters No. OF/2602/51/NHQ/8483/D(N), dated 4th June 1954 and OF/2602/51/NHQ/135/S/D(N-II), dated 3rd Feb. 1959:—

INDIAN NAVY
(Permt. Cadre)

To be Acting Subs. Lt. (L) (on probn.)

Inderjit Singh, 9th Sep. 1958.

H. R. KHATTAR, Under Secy.

No. 434, dated 11th May 1959.—The following promotion is made:—

INDIAN NAVY
(Permt., Commission)

Capt., (Commodore) to be Actg. Rear Admiral

A. K. Chatterji, 5th Mar. 1959, whilst holding apptt., of Dy. Chief of the Naval Staff, N.H.Q.

S. D. NARGOLWALA, Jt. Secy.

No. 955, dated 13th May 1959.—The following promotions are made:—

INDIAN NAVY
(Permt., Commissions)
ENGINEERING BRANCH
Subs. Lts. to be Lts.

V. P. A. D'Souza, 1st July 1958.

A. K. Sen, 1st Oct. 1958.

Subs. Lts. (Actg. Lts.) to be Lts.

K. R. Kaicker, 1st Aug. 1957.

I. C. Rao, 1st May 1958.

N. Singh, 1st June 1958.

O. P. Verma, 1st June 1958.

D. J. Sen, 1st Sep. 1958.

M. M. Puri, 1st Nov. 1958.

H. R. KHATTAR, Under Secy.

(AIR BRANCH)

No. 956, dated 6th May 1959.—The undermentioned candidates are granted commissions:—

AUXILIARY AIR FORCE
General Duties (Pilots) Branch
To be Plt. Offrs.

Leslie Malcolm CARVER (Aux: 30101), Ziaul Haasain KHAN (Aux: 30102), 11th Jan. 1959.

Technical (Signals) Branch

To be Plt. Offr.

Narendra Kumar BHARGAVA (Aux: 30103), 11th Jan. 1959.

No. 957, dated 11th May 1959.—The undermentioned officers are permitted to relinquish their Short Service Commissions from 9th Mar. 1958 and are granted Permanent Commissions in the rank of Pilot Officer w.e.f. the same date with seniority for pay and promotion from 9th Sep. 1955 under A.F.I. 186/53:—

INDIAN AIR FORCE

Tech. (Eng./Elect) Branch

Plt. Offrs. N. S. Bishnoi (5159), S. S. Sachdeva (5161), M. K. Kulshrestha (5162), H. R. Seetharam (5163), 9th Sep. 1955.

(M. of D. Notn. No. 365, dated the 7th Feb. 1959, published in the Gazette of 21st Feb. 1959 in so far as they relate to the above named officers, are hereby cancelled).

S. KRISHNAMOORTHY, Under Secy.

No. 958, dated 8th May 1959.—The following relinquishment is made:—

On transfer to the Aeronautical Development Establishment at Bangalore, Shri A. Sundarababu relinquished the apptt. of tempy. Civ. Radar Instructor, No. 3 Ground Training School, Air Force Station, Jalahalli, 23rd Feb. 1959.

K. V. RAMANAMURTHI, Under Secy.

No. 959, dated 7th May 1959.—The undermentioned officers are permitted to resign their commissions:—

AUXILIARY AIR FORCE

General duties (Pilots) Branch

Plt. Off. Bhaurao Chimaji KHADTALE, (Aux: 30044), 18th July 1958.

AUXILIARY AIR FORCE

Technical (Signals) Branch

Plt. Off. Asit Kumar BHATTACHARYA (Aux: 30068), 14th Jan. 1959.

S. KRISHNAMOORTHY, Under Secy.

No. 940, dated 7th May 1959.—The undermentioned officers are granted leave:—

AIR HEADQUARTERS

Shri P. C. Dilwali, permt. Supdt./offg. O.S., earned leave for 34 days, 3rd Apl. 1959.

Shri K. A. Muthukrishnan, permt. C.S.K. Grade II/ offg. C.G.O. Grade III, earned leave for 45 days, 6th Apl. 1959.

Shri S. Swaminathan, tempy. Civ. A.I.S. (Armt.) Officer, earned leave for 38 days, 26th Mar. 1959.

B. D. NANGPAL, Asstt. C.A.O.

No. 941, dated 7th May 1959.—*Corrigendum.*—M. of D. Notn. No. 658, dated 19th Mar. 1959, published in the Gazette of 4th Apl. 1959, is hereby cancelled.

S. KRISHNAMOORTHY, Under Secy.